NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P. No. 154/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES: Small Industries Development Bank of India V/sCottstown Fashions Ltd.

SECTION OF THE COMPANIES ACT : I & BP Code, 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

T.C.P. No. 154/I&BC/NCLT/MB/MAH/2017

1. None present.

2. Adjourned to 06.11.2017.



Bhaskara Pantula Mohan Member (Judicial) 27.09.2017

Sd/-

M.K. Shrawat Member (Judicial)